

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 123(MB)2008

CA NO. CA-78/C-1/2016

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY


Union of India

Vs.

M/s. Triumph International Finance India Ltd.

SECTION OF THE COMPANIES ACT: 388(B)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1.	ARUN SAXENA		Adv FOR Respondent No. 2 To 6	
2.	SUREN JYOT SINGH			
3.	Sanjeev Narula	Cgsc	SF10/001	Abhishek Chai
4.	Abhishek Chai	Adv		
5.	Saud Ahmed	J.D		

ORDER

For orders see Order in CP No. 122(MB)/2008


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora)

21.9.2016